COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 15 OF 2019 &
IA NO. 1670 OF 2018

Dated: 25th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Aavanti Renewable Energy Private Limited ...Appellant(s)
Vs.
Bangalore Electricity Supply Company Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhulinga Navadegi, Sr.Adv.
Mr. Shubharanshu Padhi
Mr. Ashish Yadav
Mr. P. Kavin Prabhu
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. G. S. Kannur, Sr. Adv.
Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-2

ORDER

Objections/reply, if any, may be filed by Respondents on or before 8.4.2019 with advance copy to the other side.

List the matter on ***09.04.2019***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk